



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,21st April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	WA/106/2019 FIXED	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. SC, EDU MR. N ISLAM MS. L WAJEEDA
14	WA/313/2019 FIXED	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK AND 2 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN
			MR. A GANGULY MR. A DUTTA MR. A DHANUKA

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LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
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9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
38	Bail Appln./909/2021	JOBİ GADI Versus THE STATE OF ASSAM	MR. A M BORA MR B KAUSHIK MR. S HAZARIKA	SPL PP WİLDLİFE FOREST ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
36	I.A.(Civil)/748/2021 FIXED in Cont.Cas(C)/281/2018 WITH Cont.Cas(C)/281/2018	PODUGU RAMESH @ P. RAMESH Versus SAUNDARYA PRASAD DUTTA AND ANR	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR M Z AHMED MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
		PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
ADMISSION				
37	WP(C)/5020/2019 FIXED	FLORIDA HATIMURIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, FOREST
38	WP(C)/2804/2020 FIXED WITH I.A.(Civil)/2023/2020 in WP(C)/2804/2020	GO-3006M RAM ASRA KHURAL Versus THE UNION OF INDIA AND 4 ORS. THE CHAIRMAN, NHAI Versus GO-3006 RAM ASRA KHURAL AND 3 ORS.	MR. D BORAH SC, NHAI	SC, NHAI MR. R K D CHOUDHURY ASSTT.S.G.I. SC, NHAI MR. D BORAH

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BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

**[CIVIL BENCH - I AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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PENSION MATTERS

21	WP(C)/3826/2020 B/O	NIRMALI BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR. C BARUAH	SC, AG SC, FINANCE
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ORDERS

22	I.A.(Civil)/1945/2019 WITH LCR, FIXED in MACApp./311/2014 WITH MACApp./311/2014	NEW INDIA ASSURANCE CO. LTD. Versus MRS. RUMA BORUAH AND 4ORS RUMA BARUAH and ANR Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO LTD and 3ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	MR. A R SIKDAR MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) MR. P AGARWAL (R2)
	WITH I.A.(Civil)/2016/2019 in MACApp./311/2014	NEW INDIA ASSURANCE COMPANY LIMITED Versus MRS. RUMA BORUAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R SIKDAR
	WITH CO/7003/2019 (Filing Number) in MACApp./311/2014	NEW INDIA ASSURANCE COMPANY LIMITED Versus MRS. RUMA BORUAH AND 3 ORS		

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV & I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
38	Bail Appln./361/2021 (BY SLIP)	FORID UDDIN @ MD. FARID UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
	WITH			
39	Bail Appln./126/2021	AHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH			
40	Bail Appln./129/2021	SHAMIM UDDIN @ SHAMIM AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH			
41	Bail Appln./130/2021	RAHIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH			
42	Bail Appln./139/2021	FARUK AHMED Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
	WITH			
43	Bail Appln./367/2021	IKBAL BAHAR @ IKBAL BAHAR KHONDAKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
	WITH			
44	Bail Appln./498/2021	KABIR AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
	WITH			
45	Bail Appln./575/2021	JILLUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM

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